

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

7) C.P. (IB)/492(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI H. V. SUBBA RAO  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.11.2022.**

NAME OF THE PARTIES: Kishor Prakash Lunawat

V/s

GDS Buildcon Private Limited

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

Mr. Viraj Parikh i/b Adv. Agam H Maloo, Advocates appearing for the  
Financial Creditor and Ms. Savani Vaze, Advocate appearing for the  
Corporate Debtor are present through virtual hearing.

List this matter on **04.01.2023.**

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

SD/-

H. V. SUBBA RAO  
Member (Judicial)

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